

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

A.No. 134 of 2019 &
IA No. 1764 of 2018

Dated :17th September, 2019

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd.

... Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission &Ors.

... Respondent (s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **01.11.2019.**

PS/Court Master

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